

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No. 1265/93

(8)

New Delhi, this the 16th day of July, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)  
Hon'ble Shri S.P. Biswas, Member (A)

1. P.C. Jain,
2. G.S. Gopalakrishnan
3. K.C. Aggarwal
4. R.L. Wahi
5. S.P. Gupta
6. S.B. Bajpai

(all c/o G.K. Aggarwal, Advocate  
G-82, Ashok Vihar-I, Delhi. .... Applicants

(By Advocate: Shri G.K. Aggarwal)

versus

Union of India through

1. Secretary,  
Ministry of Urban Development,  
Nirman Bhawan,  
New Delhi.
2. The Director General (Works)  
Central Public Works Deptt.,  
Nirman Bhawan,  
New Delhi.
3. The Secretary,  
Union Public Service Commission,  
Shahjahan Road,  
New Delhi. .... Respondents

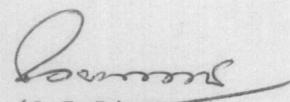
(By Advocate: Shri Madhav Panikar)

ORDER (Oral)  
[Dr. Jose P. Verghese, Vice-Chairman (J)]

This OA has been filed challenging the seniority list of 1993 and the said seniority is stated to have been superseded by another seniority list in the year 1994. In view of this, this OA has become infructuous and

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counsel appearing on behalf of the respondents has no objection to dispose of this OA as infructuous. Ordered accordingly. There shall be no order as to costs.



(S.P. Biswas)  
Member (A)

-naresh-



(Dr. Jose P. Verghese)  
Vice-Chairman (J)

(9)